

FORM G (Addendum)*

INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. REVITAL REALITY PRIVATE LIMITED (IN CIRP)
OPERATING IN REAL ESTATE INDUSTRY AT GURUGRAM, HARYANA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS														
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Revital Reality Private Limited (CIN : U70101DL2011PTC217124)													
2.	Address of the registered office	1114, Hemkunt Chambers 89, Nehru Place, South Delhi, New Delhi, 110019													
3.	URL of website	Not available													
4.	Details of place where majority of fixed assets are located	“Supertech Basera” Sector-79 & 79B, Tehsil Manesar, Gurugram, Haryana, 122001													
5.	Installed capacity of main products/ services	Project name: Basera & Basera Mart (Number of units) <table><tr><th>Particulars</th><th>Basera</th><th>Basera Mart</th></tr><tr><td>Allotted</td><td>1887</td><td>33</td></tr><tr><td>Un-sold inventory</td><td>89</td><td>67</td></tr><tr><td>Total units</td><td>1976</td><td>100</td></tr></table> Land in parts also available in the common pool of the Corporate Debtor. Details will be shared at appropriate stage.		Particulars	Basera	Basera Mart	Allotted	1887	33	Un-sold inventory	89	67	Total units	1976	100
Particulars	Basera	Basera Mart													
Allotted	1887	33													
Un-sold inventory	89	67													
Total units	1976	100													
6.	Quantity and value of main products/ services sold in last financial year	11 units (aggregate super area 6,006 sq ft) were allotted during the financial year 2024-25 (before commencement of insolvency proceeding)													
7.	Number of employees/ workmen	4 employees													
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://gauravkatiyar.in/resource/IBC_Matters/Revital.aspx													
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed invitation of expression of interest can be downloaded from https://gauravkatiyar.in/resource/IBC_Matters/Revital.aspx Or obtained by sending e-mail at revital.cirp@gmail.com													
10.	Last date for receipt of expression of interest	31.10.2025 till 4:00 PM													
11.	Date of issue of provisional list of prospective resolution applicants	10.11.2025													
12.	Last date for submission of objections to provisional list	15.11.2025													
13.	Date of issue of final list of prospective resolution applicants	25.11.2025													
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01.12.2025													
15.	Last date for submission of resolution plans	02.01.2026 till 4:00 PM													
16.	Process email id to submit Expression of Interest	revital.cirp@gmail.com													

*Original Form-G was issued on 09.09.2025

For M/s. Revital Reality Private Limited (In CIRP)

Date : 15.10.2025
Place : New Delhi

Gaurav Katiyar – Resolution Professional
IBBI Reg. no. : IBBI/IPA-001/IP-P00209/2017-18/10409
(AFA Valid till 31.12.2025)
D-32, East of Kailash, New Delhi – 110065